

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 26-10-2020

HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	101032/2015	Mr. Kunal Rajesh Jain Vs 1.Pacific Exim 2.Mr. Divyesh Sheth 3.Mr. Rajiv Sheth	H.H.Nagi Soalnki Chaula Ms Nagi and Associates

(Sub Matter: SUMMONS FOR JUDGT/0100177/2016)

(Sub Matter: NOTICE OF MOTION/0103230/2016)

SERVICE

2.	SUIT	104248/2008	SAVITRI PREMJI THAKKAR Vs M S MITTAL DEVELOPERS AND 2 ORS	SHRI S K JAIN  M S V T SIPAHIMALANI AND CO , DEF NO ,3
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CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 27-10-2020

SERVICE

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100793/2015	Deutsche Bank A.G. Vs 1.UIC Corporation Pvt ltd. 2.Pankajbhai Harilal Valia 3.Hardik Bharat Valia	Goenka Law Associates
(Sub Matter: NOTICE OF MOTION/0103710/2019)				
2.	SUMMARY CIVIL SUIT	100514/2018	Baban Devaji Jankar Vs Panidevi Madanlal Bapna alias Jain	Mr. Ramesh Jain and Mrs Kusum Jain

( Sub Matter: SUMMONS FOR JUDGT/0100212/2019)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 28-10-2020**

**FILING SAY**

<b>Sr. No.</b>	<b>Case Type Advocate</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of</b>
1.	SUMMARY CIVIL SUIT	100544/2017	ACME Refrigeration Co Vs Jindal Drugs Ltd	

(Sub Matter: SUMMONS FOR JUDGT/0100241/2017)

2.	SUMMARY CIVIL SUIT	100082/2018	Mr. Bakkiyanathan N. Nadar Vs Mr. Shatru Tamanna Kunchnikorve	Mr. S. S. Kharat
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(Sub Matter: NOTICE OF MOTION/0100966/2020 )

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 29-10-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMERY CIVIL SUIT	100029/2015	Ms. Sangeeta Shahani Vs 1.Surender Pal Singh Arneja 2.Dharamir Singh Arneja 3. Mrs. Baljit Kaur Arneja	Sahil Mahajan

( Sub Matter: SUMMONS FOR JUDGT/0100289/2015)

2.	SUIT	108505/1998	J K B ENTERPRISES Vs TAIPACK LTD	VINOD MISTRY AND CO Y S BHATE
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NM FOR HEARING

3.	SUIT	106878/2003	MR UMAKANT B PAREKH PORP OF M S UNIVERSAL EXPORTS Vs RAFFLES INDIA SYSTEMS PVT LTD AND ORS	MR SANJAY UDESHI AND CO AND ASS 3
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(Sub Matter: NOTICE OF MOTION/0104867/2018)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 31-10-2020**

**SUMMONS FOR JUDGEMENT HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL SUIT	100351/2015	Vijay Kumar Upadhayay Vs Manoj Kumar Shukla	Ms.Clayderman and co

(Sub Matter: SUMMONS FOR JUDGT/0100335/2016)

**NM FOR HEARING**

2.	SUMMARY CIVIL SUIT	100367/2017	Ramesh K. Shah Vs 1.M/s.Marvelo India 2.Alpesh Raghavji Patel 3. Dipesh Raghavji Patel	Mr.Kalpesh J. Nansi and Miss. Farhana Khan
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(Sub Matter: NOTICE OF MOTION/0101719/2017)

(Sub Matter: NOTICE OF MOTION/0102199/2017)